NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 22/58/2014 RT CP NO. 163/Chd/Hry/2017

Mr. Sanjay Mukim.	Petitioner
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Versus.

M/s. Anant Rai Industries Ltd.Respondent.

Present: None.

Case received by transfer from the National Company Law Tribunal, New Delhi as the registered office of the company is situated in the State of Haryana.

List the matter for hearing on 18.08.2017. Notice of hearing be issued by Speed Post to counsel for both the parties as well as to the parties who were appearing in person before the National Company Law Tribunal, Delhi Bench and had not engaged a counsel.

(Justice R.P.Nagrath) Member (Judicial)

June 28, 2017